



2026:AHC:40752

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2682 of 2026

Vibha Singh @ Biva Singh

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Surendra Prasad Gupta
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Surendra Prasad Gupta, learned counsel for the petitioner seeks to withdraw the present writ petition, with liberty to file afresh questioning the order dated 06.05.2025.
2. Learned Standing Counsel has no objection to the same.
3. Accordingly, the writ petition is **dismissed as withdrawn** with the aforesaid liberty.

February 24, 2026

N.S.Rathour

(Vikas Budhwar,J.)